

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

ALLAHABAD THIS THE 16<sup>TH</sup> DAY OF APRIL, 2019

PRESENT:

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

ORIGINAL APPLICATION NO. 330/00374 OF 2019

Anguri Devi, Wife of Ramesh Pal,  
R/o-Friends Colony Line Par Officer, Behind West House, Tundla Post  
Tundla, District-Firozabad.

.....Applicant

By Adv. : Sri Girraj Singh

Versus

1. Union of India through the General Manager, North Central Railway, Subedarganj, Allahabad.
2. Divisional Rail Manager, North Central Railway, Nawab Yusuf Road, Civil Lines, Allahabad.
3. Ramesh Pal Son of Babu Lal, R/o-Friends Colony Line Par Officer, Behind West House Tundla Post Tundla, District-Firozabad.

.....Respondents

By Adv:- Shri Shesh Mani Mishra

**O R D E R**

**DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

Shri Girraj Singh, Advocate for the applicant and Shri Shesh Mani Mishra, Advocate for respondents are present.

2. Learned counsel for the applicant wants to withdraw this original application.
3. Accordingly, original application is dismissed as withdrawn. No Costs.

**(JUSTICE BHARAT BHUSHAN)**  
**Member-J**

**/Neelam/**